

**Bay of Bengal Programme for
Fisheries Development**

956. CHAUDHARY RAM PARKASH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a meeting of the top fisheries officials was held in Bhubaneswar to review the working of the Bay of Bengal Programme for Fisheries Development (BOFP); and

(b) if so, the outcome of the meeting?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The meeting finalised the 1988 work plan for Bay of Bengal Programme which includes following works in India:—

- continued support to introduction of beachlanding craft in Orissa, Andhra Pradesh and Tamil Nadu.
- Seaweed farming, processing and marketing in Tamil Nadu.
- Assessment of Artemia culture potential.
- Support to a silvipisciculture project in West Bengal.
- Extension support through NGOs.
- Identification/preparation of project proposals in West Bengal.
- Multidisciplinary study-cum-support of Kattumaram fisheries.
- Feasibility study of prawn feed manufacturing.
- Temporary financial assistance to pipeline projects for non-

formal primary education in Orissa.

Introduction of Heliskiing in Kashmir

957. SHRI MOHANBHAI PATEL: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to introduce heliskiing in Kashmir;

(b) if so, the details thereof;

(c) whether it will help to develop tourism in the country, if so; the details thereof; and

(d) the cost involved in introducing heliskiing in Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) and (b). Yes, Sir. Heliskiing has been introduced in the Kashmir valley in January, 1988. Government of Jammu and Kashmir have entered into an agreement with a world famous Swiss skier who will operate heliskiing in the State for a period of five years.

(c) The introduction of heliskiing has given world wide exposure to the possibility of winter sports in our country. As a result, winter tourism to our country particularly, Jammu and Kashmir is expected to receive a boost:

(d) As the promoter of the project is a private entrepreneur, no financial implications on the part of the Central or State Government are involved.

Australian Assistance to Indian Fishery Industry

958. SHRI SRIBALLAV PANIGRAHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Australian Government has

offered an integrated package assistance to the Indian fishery industry;

(b) whether Government have accepted the Australian package aid; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). No, Sir. However, an Australian Delegation visited India from 1-7 November, 1987 to identify opportunities for collaboration with various Indian fishery organisations in the country and to convey the compatibility of the Australian ship building industry in the manufacture of 35 M fishing trawlers, transfer of technology and management and training programme.

Bus Service for Airports

959. DR. B L SHAILESH. Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Delhi Administration has not yet issued the licence for the scheme for plying a "flying bus service" between Indira Gandhi International Airport (IGIP) and New Delhi Railway Station;

(b) if so, the reasons therefor; and

(c) The time by which the scheme will be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Yes, Sir.

(b) Delhi Administration has informed the Ministry that the application filed by a transport company for plying "plying bus service" is for stage carriage per-

mit. Such permits are given to Delhi Transport Corporation and only contract carriage permit can be given to individuals, firms etc.

(c) The scheme will be implemented after the licence is issued by the Delhi Administration.

[*Translation*]

Short Term Loans for Agricultural Inputs

960. SHRI KEYUR BHUSHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether short term loans are provided to various States by Union Government for Agricultural inputs and if so, the details of such inputs,

(b) the year-wise amount of such short term loan sought by different States during 1987-88 and the amount made available to each of them, and

(c) the names of States which have not been provided the amount in accordance with their needs or demand and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir. Short-term loans to States are provided separately for Kharif and Rabi seasons, for purchase and distribution of agricultural inputs viz. fertilisers, seeds and pesticides

(b) A Statement is given below

(c) It has not been possible to meet the requests of the State Governments for loan assistance in their entirety due to resource-constraints.